Annexure-4 Name of the Corporate Debtor: SRS Real Estate Ltd.; Date of commencement of CIRP: 22.12.2022; List as

Sl No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
		Date of Receipt		claim admitted		covered by guarantee	related party?	% of Voting share in CoC	contingent claim	mutual dues, that may be set-off	not admitted	under verificatio n	
1	DTCP	06.01.2023	16,787,609	10,955,799	Operationa 1	-	No	0	-	-	5,831,810	-	

List of operational creditor (Government Dues)